

(b) We are still formulating the country-wise export targets for 1972-73.

STATEMENT

The Government have taken the following steps to promote the exports of leather shoes and Chappals :—

1. Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur has been set up to undertake promotional activities, such as sponsoring trade delegations and sales and study teams to visit markets abroad, participation in Exhibitions abroad; collecting market intelligence and guiding new exporters.

2. In order to increase the unit value realisation, export of raw hides and skins has been almost completely banned except for quota for goat skins which is also being progressively reduced and by the year 1973-74, the exports of these items are likely to be stopped altogether.

3. Import of raw hides and skins is placed on O.G.L. This helps in augmenting the supplies of raw hides and skins in the country and reduces the pressure on consumption of superior quality skins, leading to their release for export.

4. Import of wattle bark, extract and other tanning material are also placed on O.G.L.

5. Leather Industry has been categorized as priority industry and it is eligible for priority treatment in the matter of allocation of its requirements from preferred sources.

6. For meeting the scarce material of imported origin, import replenishment is allowed at 15%.

7. The scheme of drawback of duty on export of leather footwear has been rationalised and the present general rate is 4.5%.

8. Leather footwear and components thereof get air-freight subsidy w.e.f. 1-2-1971 at the rate of 50% of air freight paid but

restricted to 10% FOB value, whichever is less.

Foreign Exchange Earned (in Rs. crores)

<i>Item</i>	<i>1970-71</i>	<i>1971-72</i>
Leather Shoes & Chappals.	9.29	8.12 (This does not include exports effected by Air)

PRICES OF CONTROLLED CLOTH

513. SHRIMATI PRATIBHA SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Bureau of Industrial Costs and Prices has given its recommendations regarding the revision of the prices of controlled cloth ; and

(b) if so, the main features thereof and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) Does not arise.

DECLINE IN TRADE WITH MUSLIM COUNTRIES

514. MISS SAROJ PURUSHOTTAM KHAPARDE : will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that following Indo-Pak conflict of 1971, the foreign trade with different Muslim countries has gone down ;

(b) if so, the extent thereof ; and

(c) the efforts made to improve the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c) Country wise statistics of India's foreign trade for the months following Indo-Pakistan conflict in December, 1971, have not yet been compiled

and it is, therefore, not possible to evaluate its effects on India's foreign trade with the various countries.

KRISHNA-GODAVARI WATER DISPUTE

515. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have made any fresh efforts to resolve the Krishna-Bodavari water dispute ; and

(b) if so, the nature of the efforts made and the results achieved ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) : (a) and (b) The water disputes relating to the Krishna and Godavari rivers which could not be settled by negotiations amongst the States were referred to the Krishna and Godavari Water Disputes Tribunals on 10th April, 1969. The adjudication proceedings of the Tribunals are in progress.

OVER-BRIDGES ON RAILWAY CROSSINGS

516. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been persistent demand from the public for constructing over-bridges on the railway crossings in the city of Nagpur ; and

(b) if so, what action Government have taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Yes.

(b) The proposals for construction of road over/under bridges in replacement of existing busy level crossings are to be sponsored by the State Government/Road Authority together with an undertaking to bear their share of cost. The Government of Maharashtra have not sponsored any firm proposal for construction of road over-bridges

on the railway crossings in the city of Nagpur.

NAGPUR SUPER THERMAL POWER STATION

517. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the work of the Nagpur Super Thermal Power Station (Koradi) in Maharashtra is going slow for non-availability of required machinery in the country ;

(b) if so, whether any orders have been placed outside India ; and

(c) the time by when the work of the power station is likely to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) : (a) No, Sir,

(b) Orders for the turbo generating sets of 120 MW each and some steel have been placed in Poland.

(c) The first generating unit is expected to be commissioned in October, 1973, followed by the 2nd, 3rd and 4th generating units at short intervals thereafter.

SLOW PROGRESS OF IRRIGATION SCHEMES IN VIDARBHA

518. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is fact that some of the irrigation schemes in Vidarbha (Maharashtra) which were included in the Second Five Year Plan are still incomplete ;

(b) if so, the names of such schemes ; and

(c) the reasons for the delay and the slow pace of execution ?